

**Central Administrative Tribunal
Principal Bench**

OA No.1666/2015

New Delhi, this the 25th day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Panna Lal Bakheru,
Aged about 57 years,
Designation - Primary Teacher,
S/o Shri Bakheru,
R/o Lane No.5, Near Water Tank,
Sadarpur Colony, Sector-45,
Noida, Distt. Gautam Budh Nagar,
U.P.

(None)

...applicant

Versus

1. The Commissioner,
Kendriya Vidhyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-16.
2. The Vice President,
Kendriya Vidhyalaya Sangathan,
And Secretary Ministry of H.R.D.,
Shastri Bhawan,
New Delhi-110001.

...respondents

(By Advocate : Shri S. Rajappa)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

A bare perusal of the record shows that none had appeared on behalf of the applicant on 26.10.2015, 22.12.2015, 02.03.2016 and 04.04.2016. Ultimately, the case was adjourned for today for

arguments. Today again, nobody is appearing on behalf of the applicant to argue the matter despite repeated calls.

2. Thus, we have no other option but to dismiss the OA in default. Therefore, the OA is dismissed in default and for non prosecution. No costs.

(V.N. Gaur)
Member (A)

(Justice M.S. Sullar)
Member (J)

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